

IN THE HIGH COURT OF JHARKHAND AT RANCHI
W.P.(S) No. 3342 of 2020

Vipin Kumar Petitioner
Versus
Jharkhand Public Service Commission & Ors. Respondents

CORAM : HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE SUJIT NARAYAN PRASAD

For the Petitioner : Mr. Surya Prakash, Advocate
For the State : Mr. Piyush Chitresh, A.C. to A.G.
For the JPSC : Mr. Sanjoy Piprawall, Advocate

Oral Order
5/ Dated 10.09.2021

As prayed on behalf of the writ petitioner, on the ground of non-availability of Mr. Kumar Harsh, learned counsel, who was to appear in this matter, let the same be listed on 27.09.2021.

(Dr. Ravi Ranjan, C.J.)

(Sujit Narayan Prasad, J.)